

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 1 of 2014 & IA-5 of 2014

Dated : **4th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Steel Authority of India ... Appellant(s)
Versus
Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-1

ORDER

The similar matter in Appeal No. 184 of 2013 & batch has been posted in Court No.2 comprising of Hon'ble Mr. Justice Surendra Kumar, Judicial Member and Hon'ble Mr. T. Munikrishnaiah, Technical Member. This matter may also be posted with Appeal No. 184 of 2013 & batch posted before that Bench on **28th January, 2015**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps